

BUSINESS ADVISORY COMMITTEE

FORTY-SEVENTH REPORT
(Third Lok Sabha)

The Business Advisory Committee held a sitting on Thursday, the 21st April, 1966.

2. The Committee recommend allocation of time to the following items of legislative and other business as shown against each :-

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| (1) Discussion on the Resolution seeking approval of the continuance of the President's Rule in the State of Kerala | 4 hours |
| (2) The Produce Cess Bill, 1966
(<u>Consideration and passing</u>) | 2 hours |
| (3) The Orissa Legislative Assembly (Extension of Duration) Bill, 1966.
(<u>Consideration and passing</u>) | 2 hours |
| (4) The Merchant Shipping (Amendment) Bill, 1966, as passed by Rajya Sabha.
(<u>Consideration and passing</u>) | 1 hour |
| (5) The Asian Development Bank Bill, 1966
(<u>Consideration and passing</u>) | 2 hours |
| (6) The Constitution (Nineteenth Amendment) Bill, 1966 [To amend article 3] <u>7</u>
(<u>Consideration and passing</u>) | 2 hours |
| (7) Discussion on the statement made by the Minister of Home Affairs on re-organisation of the present State of Punjab. | 3 hours |
| (8) The Delhi Administration Bill, 1966 as reported by the Joint Committee
(<u>consideration and passing</u>) | 3 hours |

3. The Committee also recommend that the House may sit also on Saturday, the 14th May, ~~1966~~, and Monday, the 16th May, ~~1966~~, and Tuesday the 17th May, 1966

4. The Committee further recommend that discussion on Demands for Grants in respect of Budget (General) for 1966-67 may conclude at 2 P.M. on Friday, the 29th April, 1966.

NEW DELHI:
April, 1966
Vaisakha 1, 1888 (Saka)

Hukam Singh
(HUKAM SINGH)
Chairman,
Business Advisory Committee.